

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No.PWD-LIT/41/2021-05 dated 19.07.2021

PWD-LIT/131/2021-05 dated 15.07.2021

GOVERNMENT ORDER NO:-3784JK (LD) of 2021

DATED:- 19 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

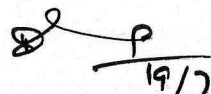
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 19.07.2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

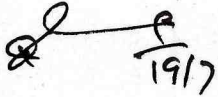

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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. ³⁷⁸⁴JK(LD) of 2021 dated 19.07.2021

S.No	Title of the Case	OIC
1.	Contempt No. fresh of 2021 in LPA No. 194/2019 in SWP No. 521/2019 titled Kamal Kishore and ors V/s Mr. Shaliendra Kumar	Mr. Shahid Mehmood , Additional Secretary, PW(R&B) Department
2	OWP No 936/2009 titled Nath Ram and Ors V/s State of J&k and Ors	Shri Mohinder Kumar, I/C Exective Engineer, PMGSY, Kishtwar


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